

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 203
IB-313/ND/2023

IN THE MATTER OF:

Moon Traders

... **Applicant/Petitioner**

Versus

U P Bone Mills Private Limited

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 12.06.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the :

Respondent

ORDER

Ld. Counsel appearing for the Applicant wishes to withdraw the present petition.

In view of the stand taken by him, the petition is dismissed as withdrawn. It goes without saying that the Applicant is at liberty to file a fresh application in accordance with law.

—Sd—

(L. N. GUPTA)
MEMBER (T)

—Sd—

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)